

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: QUANTUM CONCRETE LLP Date of Commencement of Liquidation: 22-01-2021; List of Stakeholders as on Date: 23-03-2021; Name of IP: Mr. Sushil Agrawal; Last 5 digit of registration number: 11586

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1308772				NA
2	Liquidation costs incurred till date				500060				NA
3	Secured financial creditors				0				NA
4	Unsecured financial creditors				0				NA
5	Operational creditors (Workmen)				0				NA
6	Operational creditors (Employees)				0				NA
7	Operational creditors (Government Dues)	2	1815910	1	1551704			264206	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	5598689	3	2420542			2340000	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>6</b>	<b>7414599</b>	<b>4</b>	<b>5781078</b>	<b>0</b>	<b>0</b>	<b>2604206</b>	